

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
PRINCIPAL BENCH

CP/CA No. 1221/2016

IN THE MATTER OF:

J. K. Lakshmi Cement Ltd.  
Vs  
Pan Realtors Pvt. Ltd.

.... APPLICANT / PETITIONER  
.... RESPONDENT

SECTION:

Under Section 433, 434 & 439

Order delivered on 21.12.2017

Coram:

CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the OPERATIONAL CREDITOR :- Mr. Amit P. Deshpande, Advocate  
Mr. Pawan Dutt, Manager (Legal)

For the RESPONDENT :- Mr. Kailash Chandra Advocate

ORDER

ORDER RESERVED

  
CHIEF JUSTICE M. M. KUMAR  
PRESIDENT

  
DEEPA KRISHAN  
MEMBER (TECHNICAL)